

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO.060/01215/2019
Chandigarh, this the 3rd day of December, 2019**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

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1. Amar Chand S/o Sh. Ghania Ram, presently working as Khalasi Helper at Northern Railway Station Amritsar, - 143001 (aged 60 years)
2. Joginder Singh S/o Sh. Malkiat Singh, presently working as a Khalasi Helper at Northern Railway Station Amritsar, Pin Code 143001 (Aged 51 years).
3. Parvinder Singh S/o Sh. Jogdish Singh, presently working as a Khalasi Helper at Northern Railway Station Amritsar, - 143001 (aged 55 years).
4. Jagdish Raj, S/o Sh. Sawan Singh s/o BSNL Exchange Road Security, Malgaon, Goa presently working as Khalasi Helper at Northern Railway Station Amritsar – 143001 (aged 57 years).
5. Ashok Kumar S/o Sh. Prithi Chand presently working as Khalasi Helper at Northern Railway Station Amritsar, - 143001 (aged 52 years)

....Applicants

(Present: Mr. Padam Kant Diwedi , Advocate for Mr. Vishal Aggarwal, Advocate)

Versus

1. Union of India through General Manger, Northern Railway, Baroda House, New Delhi – 110001.
2. Senior DPO, Northern Railway, Divisional Railway Manager Office, Ferozepur Cantt, District Ferozepur – 152001.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. At the very outset, learned counsel submitted that the applicants be permitted to withdraw the O.A., enabling them to approach the respondents, at the first instance, for redressal of their grievance by filing a representation within a week. Allowed.



2. The O.A. is dismissed as withdrawn, with the aforesaid liberty. The respondents are directed to consider the representation, if so filed by the applicants, and decide the same by passing a reasoned and speaking order within a period of two months from its receipt. M.A. No. 06001876/2019 also stands disposed of accordingly.

(A.K. BISHNOI)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 03.12.2019

